

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 08.09.2022

Appeal No. 599 of 2021

Bimal Kirit Mistry

..... Appellant

Versus

National Stock Exchange of India Ltd.

... Respondent

Mr. Sahebrao Wamanrao Buktare, Advocate and Mr. Ravi Vijay Ramaiya, CA i/b Shah & Ramaiya, Chartered Accountants for the Appellant.

Mr. Rashid Boatwalla, Advocate with Ms. Samiksha Rajput, Advocate i/b MKA & Co. for the Respondent.

**With
Misc. Application No. 1405 of 2021
And
Misc. Application No. 351 of 2022
And
Appeal No. 815 of 2021**

Manisha Anand Dsilva

..... Appellant

Versus

National Stock Exchange of India Ltd. &
Anr.

... Respondents

Mr. Sahebrao Wamanrao Buktare, Advocate and Mr. Ravi Vijay Ramaiya, CA i/b Shah & Ramaiya, Chartered Accountants for the Appellant.

Mr. Rashid Boatwalla, Advocate with Ms. Samiksha Rajput, Advocate i/b MKA & Co. for the Respondent Nos. 1 (NSE).

Mr. Sumit Rai, Advocate with Ms. Nidhi Singh, Ms. Deepti Mohan, Ms. Binjal Samani, Mr. Niket Dalal, i/b Vidhii Partners for the Respondent Nos. 2 (SEBI).

ORDER :

1. As agreed between the parties, list the present appeals on October 17, 2022.

2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this order. Certified copy of this order is also available from the Registry on payment of usual charges.

Justice M. T. Joshi
Judicial Member

Ms. Meera Swarup
Technical Member

08.09.2022
PTM